

(1)	(2)	(3)	(4)
24	Dadar & Nagar Haveli	1358	1976-77
25	Goa Daman & Diu	1709	1978-74
26	Mizoram	995	1971-72
27	Pondicherry	2822	1973-74
	ALL INDIA	1235	1975-76

Development of small towns

2677. SHRI S. D. SOMASUNDARAM: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the concrete steps taken during the last twelve months to arrest the growth of population in metropolitan cities, and

(b) the precise plans evolved for encouraging growth centres and development of small towns?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKSHI): (a) The problems of metropolitan cities come under the purview of State Governments. The Central Government's role is advisory and in that role recommendations for regulating further industrial growth in the metropolitan cities, encouragement of alternate centres close to the metropolitan cities, incentives to industries moving out of metropolitan cities, etc. have been made.

(b) Plans for encouraging development of growth centres and small towns include capital assistance for integrated development of small towns, assistance for provision of basic services, such as water supply, sanitation and housing, and preparation of regional plans identifying the growth centres and small towns that could be developed to deflect the pressures on metropolitan cities.

10+2 pattern of education in States

2678 SHRI AHMED M. PATEL:
SHRI Y. P. SHASTRI:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether all the States and Union Territories have adopted the 10 plus 2 education system;

(b) if so, the names of such States which have not adopted this system;

(c) the reasons therefor; and

(d) the reaction of the Central Government thereto?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER) (a) to (d) The States/Union Territories of Andhra Pradesh, Assam, Bihar, Gujarat, Jammu and Kashmir, Karnataka, Kerala, Maharashtra, Sikkim, Tamil Nadu, Tripura, West Bengal, A & N Islands, Arunachal Pradesh, Chandigarh, Dadra and Nagar Haveli, Delhi, Goa, Daman and Diu, Lakshadweep and Pondicherry have adopted the 10+2 pattern of education. The States of Haryana, Nagaland and Punjab are likely to switch over to the new pattern from 1978-79/1979-80. The remaining State/Union Territories have agreed in principle, but the final date of introduction is yet to be decided. The main reasons for the delay in implementing the programme are:—

(i) lack of finances;

- (ii) need for training of resource personnel and orientation of teachers; and
- (iii) non-availability of text books in regional languages and other instructional material in accordance with new Syllabi and Curriculum.

The Conference of Ministers of Education of States and Union Territories held at New Delhi in August, 1977 has recommended that the 10+2 structure of school education may be implemented all over the country before the end of the Sixth Plan.

Withdrawal of history books

2679. SHRI L. L. KAPOOR: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the opinion of experts on the proposed withdrawal of four history books has been obtained; and

(b) if so, the details thereof?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b). The opinion of some of the experts who had been consulted has yet to be received.

History of freedom movement

2680. SHRI L. L. KAPOOR. Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state the progress of the project for bringing out the history of freedom movement from 1937 to 1947?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): The Government has not sponsored the writing of a history of the freedom movement from 1937 to 1947.

However, it has approved a project entitled "Towards Freedom" which envisages publication of 10 volumes of source material both official and non-official for the period 1937 to August, 1947. The project is being implemented jointly by the National Archives of India and the Indian Council for Historical Research. This project is aimed for completion by the end of March, 1985.

Foodgrains damaged during transit

2681. SHRI L. L. KAPOOR: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to refer to the reply given to Unstarred Question No. 49 dated 14th November, 1977 regarding buffer stock of foodgrains and state:

(a) the total quantity of foodgrains which was damaged during transit; and

(b) the value of such damaged foodgrains?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) and (b). A quantity of 7393 tonnes of foodgrains valued at Rs 88 lakhs was damaged in transit from January, 1977 to September, 1977.

केन्द्रीय विश्वविद्यालय के कर्मचारियों को गृह निर्माण ऋण

2688. श्री हरमोकिन्द वर्मा: क्या शिक्षा, समाज कल्याण और संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने केन्द्रीय विश्व-विद्यालयों के कर्मचारियों को गृह निर्माण ऋण देने के संबंध में अंतिम निर्णय ले लिया है;